

ORISSA HIGH COURT

FILING REPORT AS ON :09/03/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/10395/2026	RANJAN KUMAR SAHU VS MANOJ KUMAR SAHOO	SAILANDRA CHANDRA SAMANTARAY VS	// ()	
2	D-BLAPL/7212/2026	ASHOK SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /70 /2026 ()	AOR20220000246C202600011
3	D-BLAPL/7231/2026	BIDYADHAR PATRA @ GADADHAR PATRA VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /41 /2025 ()	
4	D-BLAPL/7236/2026	BHABANI @ BHABANI SANKAR RAY VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	KISHORENAGAR (ANUGUL) /340 /2025 ()	
5	D-BLAPL/7238/2026	JESUA @ DUSU @ DUSMANTA NAIK VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /69 /2024 ()	
6	D-BLAPL/7239/2026	PRASANTA KUMAR SAHOO @ DORA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /140 /2026 ()	
7	D-BLAPL/7240/2026	MANAS PRADHAN VS STATE OF ODISHA	BIKASH KUMAR DASH VS	RENGALI DAM SITE /230 /2025 ()	
8	D-BLAPL/7245/2026	MADAN MOHAN PATRA VS STATE OF ODISHA	MAHES DAS VS	DHAMNAGAR /430 /2025 ()	
9	D-BLAPL/7246/2026	BRAJA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDAPUR /38 /2026 ()	
10	D-BLAPL/7250/2026	SURENDRA GHADEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 ()	
11	D-BLAPL/7252/2026	JAGABANDHU BEHERA VS STATE OF ODISHA	PRASANTA KUMAR DAS VS	JHARSUGUDA /587 /2025 ()	

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12	D-BLAPL/7255/2026	TAJU @ TAJUDDIN KHA @ TAYAN KHAN @ TAJU KHAN VS STATE OF ODISHA	KAMUNLYA RATNA PANDA VS VS	BARAMBA /238 /2024 () //	
13	D-BLAPL/7257/2026	AMIYA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS VS	ANGUL SADAR PS /642 /2024 () //	
14	D-BLAPL/7262/2026	SANJAY KUMAR JENA VS STATE OF ODISHA	SITAKANTA HOTA VS VS	NAYAGARH /7 /2026 () //	
15	D-BLAPL/7264/2026	AJIT KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS VS	/ /0 () //	
16	D-BLAPL/7269/2026	BIPIN MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS VS	GAISILET /87 /2025 () //	
17	D-BLAPL/7270/2026	KAILASH SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS VS	JONK /53 /2026 () //	
18	D-BLAPL/7275/2026	HEMANT NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS VS	BANARAPAL /29 /2026 () //	
19	D-BLAPL/7278/2026	SOUMYA RANJAN BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS VS	NCB BHUBANESWAR /3 /2026 () //	
20	D-BLAPL/7282/2026	KAMAL CHARAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS VS	NAYAGARH SADAR /35 /2026 () //	
21	D-BLAPL/7286/2026	RABI MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS VS	MOHANA /43 /2025 () //	AOR20220001631C202600066
22	D-BLAPL/7289/2026	NIKUNJA BIHARI DASH VS STATE OF ODISHA	ANAM CHARAN PANDA VS VS	/ /0 () //	
23	D-BLAPL/7299/2026	CHINTU JENA	JYOTIRMAYA SAHOO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/7302/2026	TULU MOHANTY	MANAS KUMAR CHAND	AIR FIELD P.S. /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/7304/2026	DASHARU HARIJAN	RAJIB LOCHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/7307/2026	SANGRAM ROUT	SAMARENDRA BAHADUR	BHADRAK RURAL /171 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/7309/2026	SATYAJIT NAIK	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/7310/2026	ASHISH MIRDHA @ ASHIS MIRDHA	SURYAKANTA DWIBEDI	RAIRAKHOL /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/7311/2026	BADAL KUMAR SAHOO	RAJKISHORE SWAIN	GHATAGAON /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/7315/2026	CHHBILA KUMAR NATH	BISWAJIT RANJAN TRIPATHY	BOUDH /221 /2025	AOD2024000069C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/7319/2026	JHAMPUDA @ SUDHIR MANDAL	ARUN KUMAR BEHERA	BHOGRAI /393 /2025	AOR20220003422C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/7320/2026	SUJIT KUMAR MOHANTY @ PAPULU	AMIT KUMAR PATRA	SPL.TASK FORCE /1 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/7321/2026	BRIJESH KUMAR SINGH	BISWAJIT RANJAN TRIPATHY	BOUDH /364 /2025	AOD2024000069C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/7323/2026	VISHAL BENEDICT TOPPO	BISWAJIT RANJAN TRIPATHY	BOUDH /318 /2024	AOD2024000069C202600007
		VS	VS	()	

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35	D-BLAPL/7328/2026	STATE OF ODISHA KRISHNA BEHERA VS	BISWA RANJAN DAS VS	// /0 ()	
36	D-BLAPL/7332/2026	STATE OF ODISHA S.ANIL KUMAR DORA VS	BISWA RANJAN DAS VS	// /0 ()	
37	D-BLAPL/7340/2026	STATE OF ODISHA BIKRAM KUMAR BEHERA VS	SUDHANSU SEKHAR DASH VS	// SPL.TASK FORCE /2 /2025 ()	
38	D-BLAPL/7341/2026	STATE OF ODISHA SRIKANTA BHOI VS	BIBHUTI BHUSAN BEHERA VS	// /0 ()	
39	D-BLAPL/7344/2026	STATE OF ODISHA HEMANT DIGAL VS	BAIJAYANTI MOHANTY VS	// BALLIGUDA /108 /2021 ()	
40	D-BLAPL/7348/2026	STATE OF ODISHA LUNA BAGH @ LUNA BAG VS	MANGU NANDY VS	// RAYAGADA G.R.P. /11 /2026 ()	
41	D-BLAPL/7351/2026	STATE OF ODISHA SUDARSHAN JENA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /103 /2026 ()	
42	D-BLAPL/7352/2026	STATE OF ODISHA VANDALAM SUBBARAO @ V. SUBBARAO VS	MANGU NANDY VS	// CHITRAKONDA /40 /2026 ()	
43	D-BLAPL/7355/2026	STATE OF ODISHA JAGANNATH HARIJAN VS	MANGU NANDY VS	// MALKANGIRI /443 /2024 ()	
44	D-BLAPL/7356/2026	STATE OF ODISHA BONANGI SRINIVAS VS	MANGU NANDY VS	// CHITRAKONDA /40 /2026 ()	
45	D-BLAPL/7357/2026	STATE OF ODISHA KUMAR PARABHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	// BANGOMUNDA /125 /2025 () //	

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46	D-BLAPL/7358/2026	SUBAL DIGAL VS STATE OF ODISHA	MANGU NANDY VS	RAYAGADA G.R.P. /7 /2026 () //	
47	D-BLAPL/7362/2026	RAMDILAVAR HARIJAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// () //	AOD20240000069C202600009
48	D-BLAPL/7378/2026	SARAT KUMAR MOHAPATRA VS STATE OF ODISHA	JAYDEEP PAL VS	DHENKANAL TOWN /732 /2024 () //	
49	D-BLAPL/7379/2026	SANJIT BISWAS VS STATE OF ODISHA	RAKESH KUMAR ROURAY VS	CHAULIAGANJA /257 /2025 () //	
50	D-BLAPL/7380/2026	BISHAL MAHANANDA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// () //	AOR20220001945C202600012
51	D-BLAPL/7385/2026	Ranjan Kumar Sahu VS State of Odisha	Nrusingha Nanda Mohapatra VS	// () //	AOR20220001385C202600001
52	D-CMP/10187/2026	RANGADHAR SAHU VS SABITRI SAHU	AKASH KUMAR PATTAJOSHI VS	// () //	AOR20220001834C202600006
53	D-CMP/10205/2026	LAXMIDHAR JENA VS SULOCHANA JENA	SANJAY KUMAR PATTANAİK VS	// () //	
54	D-CMP/10274/2026	JITENDRIYA SATPATHY VS RASTRIYA GRAMANCHAL SEBA SAMITI, DHENKANAL	STHITI PRAGYAN SUHANI VS	// () //	
55	D-CMP/10298/2026	DEBI PRASAD BARIK VS BAIDEHI SWAIN	KARUNAKAR GAYA VS	// () //	
56	D-CMP/10313/2026	DEBENDRA ROUT VS I.I.C., BHANDARIPOKHARI	LAKSHMAN MISHRA VS	// () //	
57	D-CMP/10360/2026	RAUNAK BIBI@RAUNAK BEWA@RAWNAK JAHAN BMIT	PRASAD BOSE	//	

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		VS	VS	0	
		RAJDAR ALLI KHAN		//	
58	D-CMP/10389/2026	MD. KHALID	JIBAN RANJAN DASH	//	
		VS	VS	0	
		MD. AHEMAD		//	
59	D-CONTC/10168/2026	KULAMANI BARAL	ADV.	//	
		VS	VS	0	
		AUROBINDA PADHI,IAS		//	
60	D-CONTC/10169/2026	SABIR AHEMAD KHAN	ADV.	//	
		VS	VS	0	
		ANKIT KUMAR VERMA,IPS		//	
61	D-CONTC/10182/2026	SRIKANTA NANDA	ADV.	//	
		VS	VS	0	
		ASHWINI MISHRA,DIRECTOR,HIGHER EDUCATION,BBSR,KHURDA		//	
62	D-CONTC/10183/2026	SAMSAR KHATUN	ADV.	//	
		VS	VS	0	
		P.L. HARANADH,CHAIRMAN,PARADIP PORT,PARADIP		//	
63	D-CONTC/10184/2026	GOUTAM BALUA	ADV.	//	
		VS	VS	0	
		K.MURUGESAN,IFS		//	
64	D-CONTC/10185/2026	RABINDRA KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, IAS		//	
65	D-CONTC/10188/2026	DEBARCHAN BHOI	BHOJARAJ SETH	//	
		VS	VS	0	
		SURESH PANT,PRINCIPAL ,PCCF,BBSR,KHURDA		//	
66	D-CONTC/10192/2026	DR. ANSHU KUMAR JHA	ADV.	//	
		VS	VS	0	
		SANTOSH KUMAR MISHRA,DIRECTOR,DMET,BBSR,KHURDA		//	
67	D-CONTC/10203/2026	BISHNU CHARAN SWAIN	ADV.	//	
		VS	VS	0	
		KESHAB MEHER, DEO, JAGATSINGHPUR		//	
68	D-CONTC/10220/2026	AJAY KUMAR JENA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/10222/2026	CHANCHAL RANA,COMMISSIONER,BMC,BBSR,KHURDA L.RAMESH VS	ADV. VS	// // 0	
70	D-CONTC/10223/2026	CHANCHALA RANA,IAS KUNI SETHI VS	ADV. VS	// // 0	
71	D-CONTC/10225/2026	ARCHANA GOUDA,ORS PURUSOTTAM RANA VS	ADV. VS	// // 0	
72	D-CONTC/10231/2026	CHANCHAL RANA,COMMISSIONER,BMC,BBSR,KHURDA SANATAN MAHABHOI VS	ADV. VS	// // 0	
73	D-CONTC/10238/2026	SHARAT KUMAR DEHURI,TAHASILDAR,BRAHMAGIRI,PURI MANAGING COMMITTEE, BAUNSUNI GIRLS HIGH SCHOOL, BOUDH VS	ADV. VS	// // 0	
74	D-CONTC/10240/2026	DR N. THIRUMALLA NAIK, IAS PRIYABRATA JENA VS	ADV. VS	// // 0	
75	D-CONTC/10242/2026	SAUMYENDRA KUMAR PRIYADARSI,CMD,OSPH AND WC,BBSR,KHURDA PRATAP CHANDRA NAYAK VS	ADV. VS	// // 0	
76	D-CONTC/10243/2026	SAUMYENDRA KUMAR PRIYADARSI,CMD,OSPH AND WC,BBSR,KHURDA SOUDAMINI KAR VS	ADV. VS	// // 0	
77	D-CONTC/10247/2026	DR. N. THURUMALLA NAIK, IAS PRAMILA BARIK VS	ADV. VS	// // 0	
78	D-CONTC/10248/2026	GIRISH S.N,COMM-CUM-PRINCIPAL SECRETARY,PR AND DRINKING WATER DEPT,BBSR,KHURDA SHIBA SANKAR MAHARANA VS	ADV. VS	// // 0	
79	D-CONTC/10250/2026	SAUMYENDRA KUMAR PRIYADARSI CHAIRMAN-CUM-MD,ODISHA STATE POLICE ASWINI KUMAR SAMANTARAY VS	ADV. VS	// // 0	
		SAUMYANDRA KUMAR PRIYADARSI,CHAIRMAN-CUM-MD,OSPH AND WC,BBSR,KHORDA		//	

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80	D-CONTC/10251/2026	BIBHUTI BHUSAN DASH VS SAUMYENDRA KUMAR PRIYADARSI CHAIRMAN-CUM-MD,ODISHA STATE POLICE .	ADV. VS	// ()	
81	D-CONTC/10252/2026	SUDHANSU SEKHAR DALAI VS SAUMYENDRA KUMAR PRIYADARSI,CMD OSPH AND WC,BBSR,KHURDA	ADV. VS	// ()	
82	D-CONTC/10253/2026	BUDHADEV PODH VS N.THIRUMALA NAIK,IAS	ADV. VS	// ()	
83	D-CONTC/10260/2026	SIBA PRASADA PANIGRAHI VS DIPAK KUMAR SAHOO, VICE CHANCELLOR,VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY,BURLA,SAMBALPUR	ADV. VS	// ()	
84	D-CONTC/10273/2026	ARJUN KATHIA VS SACHIN RAMCHANDRA JAIDHAN, IAS	ADV. VS	// ()	
85	D-CONTC/10275/2026	MADHUSUDAN CHAND VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
86	D-CONTC/10276/2026	PRAVAT KUMAR SAHOO VS DR.N.THIRUMALA NAIK,IAS	KUNAL KUMAR SWAIN VS	// ()	
87	D-CONTC/10277/2026	DUKHABANDHU NAIK VS DR. MRINALINI DARSWAL, COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPTT.	ADV VS	// ()	AOD20250000180C202600061
88	D-CONTC/10278/2026	JANAKAR NAYAK VS RABI NARAYAN ACHARYA, TAHASILDAR MAHAKALPARA	DHANANJAYA MUND VS	// ()	AOR20220001492C202600047
89	D-CONTC/10279/2026	PREMARAJ PRADHAN VS ARAVIND AGRAWAL, PRINCIPAL SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// ()	AOD20220001927C202600022
90	D-CONTC/10280/2026	MANAGING COMMITTEE OF M. SRIGIDA HIGH SCHOOL VS DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// ()	AOD20220001927C202600021
91	D-CONTC/10281/2026	RAMESH CHANDRA PANDA	ADV	//	AOD20250001069C202600009

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		VS	VS	0	
92	D-CONTC/10291/2026	V KEERTHI VASAN, COLLECTOR CUM DISTRICT MAGISTRATE GANJAM	ADV.	//	
		JAGAJIBAN SAHOO	ADV.	//	
		VS	VS	0	
93	D-CONTC/10317/2026	ARAVIND AGRAWAL, IAS		//	
		MITA ROUT	AUROBINDA SAHOO	//	AOD20220003080C202600003
		VS	VS	0	
94	D-CONTC/10319/2026	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
		ANNADA BIJAY PATTANAYAK	IRSHAD AHAMAD	//	
		VS	VS	0	
95	D-CONTC/10332/2026	JAYANTA KUMAR PRADHAN, DISTRICT AYUSH MEDICAL OFFICER, BALASORE		//	
		GOPINATH JEW THAKUR BIJE NIJAGRUHA MARFAT, BBSR, KHURDA	ARSEN KUMAR BEHERA @ CHAUDHURY	//	AOR20220003422C202600019
		VS	VS	0	
96	D-CONTC/10335/2026	SATYAJIT MOHANTY, TAHASILDAR JALESWAR TAHASIL		//	
		G.B OF ILLA MEMORIAL PANCHAYAT SAMITI DEGRA, B.V. COLLEGE	ADV.	//	
		VS	VS	0	
97	D-CONTC/10340/2026	ARAVIND AGRAWAL, IAS		//	
		NARAYAN DASH	ADV.	//	
		VS	VS	0	
98	D-CONTC/10343/2026	DR.N. THIRUMALA NAIK, IAS		//	
		MANAGING COMMITTEE OF G.P. HIGH SCHOOL	SUBHADUTTA ROURTRAY	//	
		VS	VS	0	
99	D-CONTC/10345/2026	DR.N. THIRUMALA NAIK, IAS		//	
		GAJENDRA MAHAKUD	ADV.	//	
		VS	VS	0	
100	D-CONTC/10347/2026	RAJARSHI CHAKMA, REGIONAL PROVIDENT FUND COMMISSIONER-I, BBSR, KHURDA		//	
		BIPINI KAR	ADV.	//	
		VS	VS	0	
101	D-CONTC/10349/2026	DIBYA JYOTI PARIDA, IAS		//	
		PRASANTA KUMAR SATAPATHY	ADV.	//	
		VS	VS	0	
		AMBAR KUMAR KAR, COLLECTOR, JAJPUR		//	
102	D-CONTC/10350/2026	AKULA BISHOYI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/10354/2026	DR.N.THIRUMALA NAIK,IAS UDAYANATH MALLA VS	ADV. VS	// // ()	
104	D-CONTC/10356/2026	DR.N.THIRUMALA NAIK,IAS KRISHNA CHANDRA PRADHAN VS	ADV. VS	// // ()	
105	D-CONTC/10359/2026	DR.N.THIRUMALA NAIK,IAS MANOJA KUMAR PATTANAIK VS	ADV. VS	// // ()	
106	D-CONTC/10362/2026	DR.N.THIRUMALA NAIK,IAS AMULYA KUMAR PRADHAN VS	ADV. VS	// // ()	
107	D-CONTC/10365/2026	DR.N.THIRUMALA NAIK,IAS SUNIL KUMAR SATAPATHY VS	ADV. VS	// // ()	
108	D-CONTC/10374/2026	DR.N.THIRUMALA NAIK,IAS PRAFULLA KUMAR NANDA VS	ADV. VS	// // ()	AOD20220001927C202600023
109	D-CRLA/7218/2026	DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. NIRANJAN PANDA VS	UDAY NATH SAHOO VS	CUTTACK VIGILANCE /60 /2011 ()	
110	D-CRLA/7268/2026	STATE OF ODISHA(VIG.) AMAR KUMAR DAS VS	DHANANJAYA MUND VS	// JEYPORE VIGILANCE /48 /2009 ()	AOR20220001492C202600048
111	D-CRLA/7288/2026	STATE OF ODISHA(VIG.) DOSHADA PATSHANI @ JASODA PATASAHANI @ DOSAKTI PRASAD DAS VS	VS	// JATNI P.S. /45 /2023 ()	
112	D-CRLA/7298/2026	STATE OF ODISHA PURNA CHANDRA BEHERA VS	SANJAYA NARAYAN SAHOO VS	// KUMBHARAPARA /1 /2022 ()	
113	D-CRLA/7365/2026	STATE OF ODISHA DIPU ALIAS DIPU RANJAN NAYAK VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202600022
		STATE OF ODISHA		//	

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114	D-CRLMA/7256/2026	SAYED MOHMMED HABIB @ SAYED MOHAMMED HABIB VS STATE OF ODISHA	HABIB KESH BEHERA VS	BHADRAK TOWN /274 /2016 () //	
115	D-CRLMA/7318/2026	SUNIL @ SUNIL TIWARI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	RENGALI /128 /2025 () //	
116	D-CRLMC/7223/2026	KALPANA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	JHARSUGUDA /178 /2023 () //	AOD20250000580C202600014
117	D-CRLMC/7224/2026	CHANDRA SEKHAR ROUT VS STATE OF ODISHA	Akhand VS	PATTAMUNDAI /72 /2026 () //	
118	D-CRLMC/7229/2026	KSHIRASINDHU TANDI VS STATE OF ODISHA	BHOJARAJ SETH VS	TITILAGARH /251 /2016 () //	
119	D-CRLMC/7279/2026	MANA MOHAN NAYAK @ MANAMOHAN NAYAK @ MANMOKSHIN RAY @ MANMOKSHIN RAY @ KALU @ KAV VS STATE OF ODISHA	MANMOKSHIN RAY @ KALU @ KAV VS	BADABAZAR /88 /2016 () //	
120	D-CRLMC/7280/2026	SONALI PAL @ SONALI SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /172 /2018 () //	
121	D-CRLMC/7285/2026	SANJAY KUMAR BISOI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 () //	
122	D-CRLMC/7287/2026	SANJAY KUMAR BISOI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	/ /0 () //	
123	D-CRLMC/7300/2026	SUSANTA DAS @ SUSDANTA DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	CHANDAHANDI /56 /2025 () //	
124	D-CRLMC/7301/2026	DEBANANDA BEHERA @ SUBASH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PHULBANI TOWN /87 /2016 () //	
125	D-CRLMC/7303/2026	SOUMYA RANJAN BIJAY KUMAR PATRA	SHIBANI SHANKAR PRADHAN	AUL /121 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/7312/2026	MADHUSMITA NAYAK	BISWABHUSAN DAS	MANCHESWAR P.S. /49 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/7337/2026	JUBARAJ MAHALA	PUJARANI MUDULI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/7342/2026	KARTIK LAMA @ BAHADUR	PRANAY KUMAR MAHARAJ	JEYPORE SADAR /85 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/7345/2026	RAJAMAN SULTAN @ RAJA @ MAN BAHADUR	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/7347/2026	AMAN DATTANI	BIJAYA KUMAR RAGADA	JHARSUGUDA SADAR /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/7361/2026	SAMBARU NAYAK	Manoranjan Padhy	//	AOD20220003086C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/7367/2026	BISWANATHA PADHI	Lambodar Achari	//	AOR20220001311C202600022
		VS	VS	()	
		M SWARNALATA SUBUDHI		//	
133	D-CRLMC/7368/2026	DAMU PANGI	Manoranjan Padhy	//	AOD20220003086C202600030
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/7381/2026	MANA HANTAL	Manoranjan Padhy	//	AOD20220003086C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/7382/2026	NARASINGH KHARA ALIAS DIBA	Manoranjan Padhy	//	AOD20220003086C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/7387/2026	PRASANTA KUMAR NAYAK	ANSHUMAN PANDA	/ /0	
		VS	VS	()	

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137	D-CRLMP/7215/2026	STATE OF ODISHA KABULA BEHERA VS	AMIYA RANJAN SWAIN VS	// /0 ()	
138	D-CRLMP/7222/2026	STATE OF ODISHA PRAVATI SETHI VS	SATYAJIT MOHAPATRA VS	// /0 ()	
139	D-CRLMP/7225/2026	STATE OF ODISHA BIJAY KUMAR SAHU VS	KULDEEP MOHANTY VS	// /0 ()	AOD2024000012C202600063
140	D-CRLMP/7228/2026	STATE OF ODISHA BHAGABAT NAYAK VS	BHOJARAJ SETH VS	// /0 ()	
141	D-CRLMP/7233/2026	STATE OF ODISHA DEBASIS SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()	
142	D-CRLMP/7235/2026	STATE OF ODISHA PRAMOD KUMAR ROUT VS	JAJATI KESHARI KHUNTIA VS	// /0 ()	
143	D-CRLMP/7247/2026	REBATI DAS HEMANTA KUMAR PRADHAN VS	AMITAV TRIPATHY VS	// /0 ()	
144	D-CRLMP/7261/2026	STATE OF ODISHA RANJEETA TRIPATHY VS	PANCHANAN PANIGRAHI VS	// /0 ()	AOR2025000001C202600011
145	D-CRLMP/7295/2026	STATE OF ODISHA MANDADORI SUNANI VS	DIPTI RANJAN SWAIN VS	// /0 ()	
146	D-CRLMP/7316/2026	STATE OF ODISHA KALPANA JENA VS	ABESH KAMAL VS	// /0 ()	AOR20230000513C202600005
147	D-CRLMP/7327/2026	STATE OF ODISHA RASMITA SAHOO VS	NIRMAL RANJAN ROUSTRAY VS	// /0 ()	AOD20240000714C202600007
		STATE OF ODISHA		//	

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148	D-CRLMP/7334/2026	MINAKSHI CHAHATARAY VS SATYASMRUTI PARIDA	JYOTIRMAYA SAHOO VS	/ / 0 () //	
149	D-CRLMP/7354/2026	PARAMESWAR SAMAL VS STATE OF ODISHA	ANAND JENA VS	/ / 0 () //	
150	D-CRLMP/7363/2026	MONA RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ / 0 () //	
151	D-CRLMP/7371/2026	R.PANKAJ RAO @ PANKAJ RAO @ ROUT PANKAJ RAO VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ / 0 () //	
152	D-CRLMP/7373/2026	MRUTYUNJAYA SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	/ / 0 () //	
153	D-CRLMP/7376/2026	UJJAWAL UTKARSH VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ / 0 () //	
154	D-CRLMP/7383/2026	KALYANI RANASINGH VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ / 0 () //	
155	D-CRLMP/7384/2026	SUBHASHREE PRADHAN VS STATE OF ODISHA	JYOTIRAMAYA SAHOO VS	/ / 0 () //	
156	D-CRLREV/7217/2026 CRLREV/189/2026	BISWAJIT PATI VS PRIYADARSHINI AMRITA PANDA	PRAJNA SARITA MOHANTY VS	/ / 0 J.M.F.C,CUTTACK(Cuttack) EXECUTION CASE/0000141/2025	
157	D-CRLREV/7291/2026	PRASHANTA KANHAR @ PRASANTA KANHAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	/ / 0 () //	HARABHANGA /19 /2017
158	D-CRLREV/7326/2026	RINKU DAREI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	/ / 0 () //	KAMAKHYANAGAR /573 /2025
159	D-CRLREV/7359/2026	Deepanjali Patro and others	Priyanka Padhy	/ /	AOD20250001136C202600001

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		VS	VS	0	
		Siba Sankar Patro		//	
160	D-CRLREV/7386/2026	DURYODHAN JENA	MALAYA KUMAR MISHRA	MAHILA P.S.(BBSR) /99 /2018	
		VS	VS	0	
		GITANJALI JENA		//	
161	D-MACA/10164/2026	MANAGER LEGAL, NATIONAL INSURANCE COMPANY	SVBRYT SACTPATHY	//	
		VS	VS	0	
		NRUSINHA PRASAD NAYAK		//	
162	D-MACA/10174/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		DILLIP KUMAR SETHI		//	
163	D-MACA/10213/2026	LAXMIDHAR PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SANJAYA KUMAR SINGH		//	
164	D-MACA/10217/2026	LISA MISHRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		BISWANATH SWAIN		//	
165	D-MACA/10257/2026	SHRIRAM GEN. INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		KABITA SAHOO		//	
166	D-MACA/10263/2026	D.M., M/S. NATIONAL INSURANCE COM. LTD.,	BBSR PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		BHIMSEN CHHATOI		//	
167	D-MACA/10392/2026	MANAGER LEGAL, SRI RAM GEN. INSURANCE COMPANY	AMM ALI KHAN	//	
		VS	VS	0	
		MADAN MOHAN SINGH		//	
168	D-MATA/10312/2026	ASHOK KUMAR JENA	AMITAV TRIPATHY	//	
		VS	VS	0	
		SUNITA PARIDA		//	
169	D-MATA/10337/2026	JEEBAN RANJAN RAJ @ JEEVAN RANJAN RAJ	RAJAT KUMAR PANDA	//	
		VS	VS	0	
		PLABITA SARAF		//	
170	D-MATA/10373/2026	PRAJNA PARAMITA PRAHARAJ	MANAS KUMAR CHAND	//	
		VS	VS	0	

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171	D-MSA/10416/2026	DEVI PRASAD SAMANTARAY M/S. S.S. VERSATESH CONSUMMATORS PVT. LTD., VS SEEKHA SASMAL	BHASKAR NAYAK SAHOO VS AJAYA KUMAR NANDA	// // 0 //	
172	D-RSA/10158/2026	BAGGI MANGA REDDY VS SASANAPURI LABANYA	AJAYA KUMAR NANDA VS SATYABADI MANTRY	// 0 //	
173	D-RSA/10284/2026	SULOCHANA BEHERA VS STATE OF ODISHA	SATYABADI MANTRY VS ADV.	// 0 //	
174	D-RVWPET/10186/2026	MANAS KUMAR PATRA VS INDIAN OIL CORPORATION LTD.	ADV. VS SUVEN KUMAR PANI	// 0 //	
175	D-RVWPET/10201/2026	BISWANATH MAHARANA VS UNION OF INDIA	SUVEN KUMAR PANI VS DEEPAK RANJAN PARIDA	// 0 //	
176	D-TRP(C)/10379/2026	BAISAKHI PANDA VS SOUMYA SANTOSH PANDA	DEEPAK RANJAN PARIDA VS PAMI RATH, (SR.ADV.)	// 0 //	
177	D-WA/10233/2026	ANUP KUMAR KANUNGO VS STATE OF ODISHA	PAMI RATH, (SR.ADV.) VS STATE OF ODISHA	// 0 //	
178	D-WA/10282/2026	ADDL. SECY AND DIRECTOR OF ODIA LANGUAGE, VS BASANTI SAMANTARAY	STATE OF ODISHA AND CULTURE DEPT VS SUVEN KUMAR PANI	// 0 //	LOD20240000200C202600081
179	D-WP(C)/10157/2026 WP(C)/7487/2026	SUSMITA PATNAIK VS REGISTRAR GENERAL HIGH COURT OF ORISSA, CHANDINICHOWK, CUTTACK	SUJATA JENA VS REGISTRAR GENERAL HIGH COURT OF ORISSA, CHANDINICHOWK, CUTTACK	// 0 //	
180	D-WP(C)/10159/2026 WP(C)/7494/2026	MASTER ACADEMIC OF PUBLIC HEALTH(MAPH), VS STATE OF ODISHA	JANAKI PRASANNA DAS VS STATE OF ODISHA	// 0 //	
181	D-WP(C)/10160/2026	M/S SHREE JAGANNATH ENTERPRISES, BHUBANESWAR VS ADDL. CT AND GST OFFICER, BHUBANESWAR III CIRCLE	WARREN CHANDRA JENA VS ADDL. CT AND GST OFFICER, BHUBANESWAR III CIRCLE	// 0 //	

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182	D-WP(C)/10161/2026	AJIT KUMAR SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
183	D-WP(C)/10162/2026	MANMOHAN JENA VS THE COLLECTOR, BHADRAK	ARIJEET MISHRA VS	// 0 //	
184	D-WP(C)/10163/2026	GOBINDA CHANDRA SWAIN VS CHAIRMAN CUM MANAGING DIRECTOR , OSRTC, BHUBANESWAR	KAMALAKANTA NAYAK VS	// 0 //	
185	D-WP(C)/10165/2026	RAM BAHADUR LAMA VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600013
186	D-WP(C)/10166/2026	DWIJARAJ NAIK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202600012
187	D-WP(C)/10167/2026	RAJA KISHORE SWAIN VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202600048
188	D-WP(C)/10170/2026	NIRAJ MAJHI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/10171/2026	NIRAJ MAJHI VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
190	D-WP(C)/10172/2026	NIRAJ MAJHI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
191	D-WP(C)/10173/2026	MANASMITA MAHARANA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
192	D-WP(C)/10175/2026	KAILASH SETHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
193	D-WP(C)/10176/2026	SANJAY KESHARI SINGH	BRAJA MOHAN SARANGI	//	

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		VS	VS	0	
194	D-WP(C)/10177/2026	SOLE ARBITRATOR, GATEWAY BUILDING, APOLO BANDER, MUMBAI		//	
		SUDARSHAN SETHI	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
195	D-WP(C)/10178/2026	STATE OF ODISHA		//	
		GOURANGA SAHU	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
196	D-WP(C)/10179/2026	STATE OF ODISHA		//	
		NIRAKAR SAHU	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
197	D-WP(C)/10180/2026	STATE OF ODISHA		//	
	WP(C)/7488/2026	NAYANA DAS	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
198	D-WP(C)/10181/2026	STATE OF ODISHA		//	
		GOURANGA ARUKH	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
199	D-WP(C)/10189/2026	STATE OF ODISHA		//	
		GOUTAM ROUT	SANJAY KUMAR PATRA	//	
		VS	VS	0	
200	D-WP(C)/10190/2026	STATE OF ODISHA		//	
		GANESH LAL MODI	SANJAY KUMAR PATRA	//	
		VS	VS	0	
201	D-WP(C)/10191/2026	STATE OF ODISHA		//	
		KARPURA BARJ	BHOJARAJ SETH	//	
		VS	VS	0	
202	D-WP(C)/10193/2026	SECRETARY OF NATIONAL INSTITUTE OF OPEN SCHOOL, NOIDA		//	
		GEETA MISHRA	BAMADEV BARAL	//	
		VS	VS	0	
203	D-WP(C)/10194/2026	THE COLLECTOR, CUTTACK		//	
		ANNAPURNA MAJHI	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
204	D-WP(C)/10195/2026	THE STATE OF ODISHA		//	
		DR. KRUSHNARANI PRAHARAJ	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600057
		VS	VS	0	

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205	D-WP(C)/10196/2026	STATE OF ODISHA RANJAN KUMAR SAHU VS	SUDHIR KUMAR PATRA VS	// // ()	AOR20220001376C202600002
206	D-WP(C)/10197/2026	STATE OF ODISHA MAMATA MOHANTY VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202600064
207	D-WP(C)/10198/2026	UNION OF INDIA DR. SUJATA PRADHAN VS	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202600058
208	D-WP(C)/10199/2026	STATE OF ODISHA SNIGDHESWAR BISWAL VS	ULLASH CHANDRA MOHANTY VS	// // ()	
209	D-WP(C)/10200/2026	STATE OF ODISHA MADHUBRATA DASH VS	ASWINI KUMAR DASH VS	// // ()	
210	D-WP(C)/10202/2026	SOUMYA SAMBIT NATH ASHOK DASH VS	NEELAKANTHA PANDA VS	// // ()	
211	D-WP(C)/10204/2026	STATE OF ODISHA BHARAT BEHERA VS	SHASHI BHUSAN JENA VS	// // ()	
212	D-WP(C)/10206/2026	STATE OF ODISHA SUBHRAMANYU DAS VS	LAXMAN BHOI VS	// // ()	
213	D-WP(C)/10207/2026	STATE OF ODISHA SHANTI MULTITRADE PRIVATE LTD, MARKATNAGAR, RIJUDA, BHOJIPAL, BILASIPAL, BILASIPAL VS	SHASHI BHUSAN JENA VS	// // ()	
214	D-WP(C)/10208/2026	STATE OF ODISHA YUDHISTHIR SAHOO VS	SHASHI BHUSAN JENA VS	// // ()	
215	D-WP(C)/10209/2026 WP(C)/7485/2026	STATE OF ODISHA ABDUL SAJID VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // () //	

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216	D-WP(C)/10210/2026	GAURI RANI NAYAK @ GAURI RANI SWAIN VS PADMINI SAMANTARA	PRADEEP KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/10211/2026	LAXMIDHAR CHOUDHURY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
218	D-WP(C)/10212/2026	PABITRA BEHERA VS TAHASILDAR CHHENDIPADA, ANGUL	BHOJARAJ SETH VS	// 0 //	
219	D-WP(C)/10214/2026	SURJYA NARAYAN BISOYI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
220	D-WP(C)/10215/2026	DR. JAYASHREE NANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600059
221	D-WP(C)/10216/2026	GIRIDHARI KUNDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600060
222	D-WP(C)/10218/2026	DAYANIDHI MAHARANA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
223	D-WP(C)/10219/2026	DAMODAR SAHU VS BRANCH MANAGER, CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., AMALAPADA, ANGUL	DEBENDRA KUMAR DHAR VS	// 0 //	
224	D-WP(C)/10221/2026	NARSINGHPUR BAR ASSOCIATION, CUTTACK VS BAR COUNCIL OF INDIA,21,DELHI	TUSAR KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/10224/2026	GENIX CONSTRUCTION, CUTTACK VS STATE OF ODISHA	SANDEEP RAO PANDA VS	// 0 //	
226	D-WP(C)/10226/2026	M/S KISHORE PRASAD BIJAY PRASAD AND CO, BALASORE VS STATE OF ODISHA	ANURAG KUMAR PATRA VS	// 0 //	
227	D-WP(C)/10227/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.KORAPUT	SOMANATH MISHRA	//	

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		VS	VS	()	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
228	D-WP(C)/10228/2026	ALOK KUMAR BHUTIA	DURGESH NARAYAN RATH	//	AOR20220001583C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/10229/2026	SRINIBASH BISHOYI	DURGESH NARAYAN RATH	//	AOR20220001583C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/10230/2026	PURNA CHANDRA SAHOO	DURGESH NARAYAN RATH	//	AOR20220001583C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/10232/2026	K.KAMESWARI REDDY	SAMVIT MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/10234/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD, KORAPUT	SDMANATH MISHRA	//	
		VS	VS	()	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
233	D-WP(C)/10235/2026	M/S SANATAN NAYAK	MANORANJAN MISHRA	//	
		VS	VS	()	
		ASSISTANT COMMISSIONER CT AND GST OFFICER, KEONJHAR CIRCLE ,KEONJHAR		//	
234	D-WP(C)/10236/2026	BINDU SAGAR DASH	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/10237/2026	NILKAMAL BISHI	PRASANTA KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/10239/2026	SEKH SALIMUDDIN	PRASANNA KUMAR BEHERA	//	
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, JAJPUR		//	
237	D-WP(C)/10241/2026	NAGAMA BEGUM	BADRINARAYAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/10244/2026	BIJAY KUMAR PERUA	ARUN KUMAR PATRA	//	
		VS	VS	()	

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239	D-WP(C)/10245/2026	STATE OF ORISSA M/S.KISHORE PRASAD BIJAY PRASAD AND CO., BOLANGIR	ANIL KUMAR PATRA	// // 0	
240	D-WP(C)/10246/2026	STATE OF ODISHA CHINMAY SENAPATI	NIRMAL RANJAN ROUSTRAY	// // 0	
241	D-WP(C)/10249/2026	STATE OF ODISHA RAHIL LAKHANI	SMARAJIT PRADHAN	// // 0	
242	D-WP(C)/10254/2026 WP(C)/7466/2026	UNION OF INDIA SUNITA KUMARI	KANANBALA ROY CHOUDHURY	// // 0	AOR20220001523C202600019
243	D-WP(C)/10255/2026	STATE OF ODISHA SOURAV MALLICK	DURGESH NARAYAN RATH	// // 0	AOR20220001583C202600040
244	D-WP(C)/10256/2026	STATE OF ODISHA MADHURI MAJHI	SATYANARAYAN MISHRA	// // 0	AOR20220001303C202600019
245	D-WP(C)/10258/2026	STATE OF ODISHA PRANABANDHU SAHOO	UPENDRA KUMAR SAMAL	// // 0	
246	D-WP(C)/10259/2026	STATE OF ODISHA CHINTAMANI MAHANANDIA	UPENDRA KUMAR SAMAL	// // 0	
247	D-WP(C)/10261/2026	MAHANADI COALFIELDS LTD., SAMBALPUR RABI CHANDRA BISWAL	SIBA PRASAD PATRA	// // 0	
248	D-WP(C)/10262/2026	STATE OF ODISHA AKHTAR ALI	NILAMADHAB SARKAR	// // 0	
249	D-WP(C)/10264/2026	STATE OF ODISHA BASANTI DASH EDUCATIONAL TRUST, BHUBANESWAR	ASHOBANTA DASH	// // 0	
		TAHASILDAR, BHUBANESWAR		//	

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250	D-WP(C)/10265/2026	RANJIT KUMAR NAYAK VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// () //	
251	D-WP(C)/10266/2026	RAJANI BEHERA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //	
252	D-WP(C)/10267/2026	MAA BHAGABATI SWAYAM SHAYAK GOSTHI, KASIPURSAHAYGADA VS JOINT COMMISSIONER, CGST AND CX COMMISSIONERATE, BHUBAENSWAR	PRANSHU SINGH VS	// () //	
253	D-WP(C)/10268/2026	GOURI SAHU @ SAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// () //	AOD20220004576C202600028
254	D-WP(C)/10269/2026	DILLIP KUMAR SETHI VS STATE OF ODISHA	HARMOHAN DHAL VS	// () //	
255	D-WP(C)/10270/2026 WP(C)/7497/2026	M/S MAA BAISHNODEVI STONE CRUSHER VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //	AOD20240000306C202600063
256	D-WP(C)/10271/2026	JIBARDHAN MENDALI VS STATE OF ODISHA	MANASH KUMAR PRADHAN VS	// () //	
257	D-WP(C)/10272/2026	M/S STAR TRACK FASTENERS PRIVATE LIMITED VS DEPUTY CHIEF ENGINEER/TP/BBS	MANAS RANJAN BAUG VS	// () //	AOR20220002374C202600029
258	D-WP(C)/10283/2026	M/S.MOTHER EARTH RESOURCES PVT. LTD.,KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// () //	
259	D-WP(C)/10285/2026	PREMANAND SETH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// () //	
260	D-WP(C)/10286/2026	JASMINA PANIGRAHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// () //	AOR20220001295C202600002
261	D-WP(C)/10287/2026	SANGITA EKKA	TAPAN KUMAR BISWAL	//	AOR20220001295C202600001

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/10288/2026	HRUSIKESH MAHAPATRA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/10289/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD, KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
264	D-WP(C)/10290/2026	LABA DHANWAR	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/10292/2026	GOBARDHAN NAYAK	GOBARDHAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/10293/2026	KAILASH CHANDRA PATRA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/10294/2026	AYUSH JOSHI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	
268	D-WP(C)/10295/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.,KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
269	D-WP(C)/10296/2026	SRIKANTA OJHA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/10297/2026	RABINDRANATH GOUDA	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/10299/2026	M/S NATIONAL TRADING CO, CUTTACK	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE STATE TAX OFFICER, CUTTACK I, CUTTACK		//	
272	D-WP(C)/10300/2026	GOBINDA MAJHI	JYOTIRMAY GUPTA	//	
		VS	VS	0	

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273	D-WP(C)/10301/2026	STATE OF ODISHA M/S.MOTHER EARTH RESOURCES PVT.LTD, KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
274	D-WP(C)/10302/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT KARTIKESWAR BEHERA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
275	D-WP(C)/10303/2026	STATE OF ODISHA PRASANT KUMAR NAYAK	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
276	D-WP(C)/10304/2026	STATE OF ODISHA RAMA CHANDRA MALLICK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
277	D-WP(C)/10305/2026 WP(C)/7504/2026	STATE OF ODISHA TULABATI SANTA	SOUGAT DASH	//	
		VS	VS	0	
278	D-WP(C)/10306/2026	THE SECRETARY PANCHAYATI RAJ DEPARTMENT, KHURDA M/S.MOTHER EARTH RESOURCES PVT.LTD., KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
279	D-WP(C)/10307/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT BIDYADHAR HATI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
280	D-WP(C)/10308/2026	STATE OF ODISHA TIKA CHANDRA JENA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
281	D-WP(C)/10309/2026	STATE OF ODISHA M/S.MOTHER EARTH RESOURCES PVT.LTD.,KORAPUT	SOMANATH MISHRA	//	
		VS	VS	0	
282	D-WP(C)/10310/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT GIRIJA SHANKAR SAHU	JYOTIRMAY GUPTA	//	
		VS	VS	0	
283	D-WP(C)/10311/2026	STATE OF ODISHA ASISH KUMAR NAYAK	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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284	D-WP(C)/10314/2026	SANGRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //	
285	D-WP(C)/10315/2026	BHAGABAT KHILAR VS REGISTRAR, COOPERATIVE SOCIETIES, BHUBANESWAR	BAIDHAR SAHOO VS	// () //	
286	D-WP(C)/10316/2026	KANHU MARNDI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //	
287	D-WP(C)/10318/2026	JATINDRA MOHAN SWAIN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// () //	
288	D-WP(C)/10320/2026	M/S.MOTHER EARTHRESOURCES PVT.LTD, KORAT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	SOMANATH MISHRA VS	// () //	
289	D-WP(C)/10321/2026	AHESAN KHAN VS STATE OF ODISHA	SARADA DASH VS	// () //	
290	D-WP(C)/10322/2026	BINOD BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202600050
291	D-WP(C)/10323/2026	MEENAKHI KUMARI PANIGRAHI VS STATE OF ODISHA	BHAGABAN BEHERA VS	// () //	
292	D-WP(C)/10324/2026	SANJAY KUMAR PUHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //	AOR20220001328C202600028
293	D-WP(C)/10325/2026	PRAFULLA KUMAR JENA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// () //	AOD20220003080C202600004
294	D-WP(C)/10326/2026	ARTATRAN KHAMARI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //	AOR20220001727C202600049
295	D-WP(C)/10327/2026	HARERAM SAHANI	DILIP KUMAR SAHU	//	AOR20220001727C202600051

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/10328/2026	KULAMANI PUHAN	ANJAN KUMAR BISWAL	//	AOR20220001328C202600029
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/10329/2026	TUKUNI DEI	SATYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/10330/2026	MAMATA MANJARI MISHRA	SATYA RANJAN PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/10331/2026	NANDIKESH SEJPADA	ARUN KUMAR PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/10333/2026	APARAJITA SAHU	SURIYA NARAYAN SAHU	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
301	D-WP(C)/10334/2026	SUSHREE MADHUSMITA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/10336/2026	SHANTI BHAANRA	LAXMI NARAYAN PATEL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/10338/2026	SANJULATA MOHANTA	JYOTIRMAY GUPTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/10339/2026	JOGENDRA BEHERA	BHAGABAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/10341/2026	ASHOK KUMAR PRADHAN	BINAYAK MOHAPATRA	//	
		VS	VS	()	
		THE PRINCIPAL SECY-CUM-COMNR REVENUE AND DISASTER DEPT., GOVT. OF ODISHA, BHUBANESWAR		//	
306	D-WP(C)/10342/2026	ARUN KUMAR SWAIN	LAKSHMAN MISHRA	//	
		VS	VS	()	

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307	D-WP(C)/10344/2026	STATE OF ODISHA BENUDHARA MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
308	D-WP(C)/10346/2026	STATE OF ODISHA PUSPITA JENA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
309	D-WP(C)/10348/2026	STATE OF ODISHA HIMANSHU SEKHAR MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
310	D-WP(C)/10351/2026	STATE OF ODISHA MOHAMMAD ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
311	D-WP(C)/10352/2026	STATE OF ODISHA JAYANTI DAS VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
312	D-WP(C)/10353/2026	STATE OF ODISHA MANJULATA MOHANTA VS	JYOTIRMAY GUPTA VS	// // 0	
313	D-WP(C)/10355/2026	STATE OF ODISHA MOHAMMAD ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
314	D-WP(C)/10357/2026	STATE OF ODISHA SUDHIR KUMAR KHANDA VS	NIRANJAN LENKA VS	// // 0	
315	D-WP(C)/10358/2026	ODISHA GRAMYA BANK, GANDAMUNDA, BHUBANESWAR KABITA MOHAKUD VS	JYOTIRMAY GUPTA VS	// // 0	
316	D-WP(C)/10361/2026	STATE OF ODISHA BRAJA KISHORE ROUT VS	SWAPNA KUMAR OJHA VS	// // 0	
317	D-WP(C)/10363/2026	UNION OF INDIA DR. JIBENDU KUMAR MANTRI VS	NIRANJAN LENKA VS	// // 0	
		STATE OF ORISSA		//	

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318	D-WP(C)/10364/2026	MANDAKINI MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// () //	
319	D-WP(C)/10366/2026	RABINDRA MOHAPATRA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// () //	
320	D-WP(C)/10367/2026	M/S NINE VENTURES VS THE CHIEF COMMISSIONER CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// () //	AOD20220003611C202600022
321	D-WP(C)/10368/2026	M/S BHOLA INFRA TECH PVT LTD VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202600020
322	D-WP(C)/10369/2026	PUSPA MANJARI PANDA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //	
323	D-WP(C)/10370/2026	DEBASIS PATNAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	AOD20220001927C202600024
324	D-WP(C)/10371/2026	PRITIRANJAN MAHALING VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// () //	
325	D-WP(C)/10372/2026	SUDIPTA CHAND VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// () //	
326	D-WP(C)/10375/2026	ODISHA STATE TRUCK OWNERS FEDERATION, MAHARAJGARH VS GOVT. OF INDIA	BISWAJIT MANMITH DAS VS	// () //	
327	D-WP(C)/10376/2026	ABHAYA KUMAR TARAI VS STATE OF ODISHA	SWETA DASH VS	// () //	
328	D-WP(C)/10377/2026	BISWAJIT NAYAK VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// () //	
329	D-WP(C)/10378/2026	M/S. ROMI CHEMICALS AND PACKAGING, CUTTACK	KOUSIK ANANDA GURU	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/10380/2026	SATYA SWARUP DASH	MOHAMMED FARADISH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/10381/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABUM	ANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
332	D-WP(C)/10382/2026	K.PRASAD RAO	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/10383/2026	DILIP KUMAR SAHOO	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
334	D-WP(C)/10384/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABUM	ANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
335	D-WP(C)/10385/2026	JOGESH CHANDRA BEHERA	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
336	D-WP(C)/10386/2026	AMARENDRA ROUT	M. BALAKRISHNA RAO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/10387/2026	GLAXO PHARMA SMITHKLINE PRIVATE LIMITED, MUMBAI	ADOSH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/10388/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABUM	ANATH MISHRA	//	
		VS	VS	0	
		CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT		//	
339	D-WP(C)/10390/2026	ASISH KUMAR BISWAL	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE BANK OF INDIA, MUMBAI		//	
340	D-WP(C)/10391/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABUM	ANATH MISHRA	//	
		VS	VS	0	

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341	D-WP(C)/10393/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT DR.GIRIJA BHUSAN PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // 0 //	
342	D-WP(C)/10394/2026	DAKSHYA CHANDRA DEHURY VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
343	D-WP(C)/10396/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABOMANATH MISHRA VS	BOMANATH MISHRA VS	// 0 //	
344	D-WP(C)/10397/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT SHAYAM SUNDAR LAKHUA @ SHAYAM SUNDAR LAKHUA VS STATE OF ODISHA	ABHIRAM SINGH (1) VS	// // 0 //	
345	D-WP(C)/10398/2026	PRADEEP KUMAR PARIJA VS DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, GOVT OF INDIA, BHUBANESWAR	SOUMYA JYOTI BISWAL VS	// 0 //	
346	D-WP(C)/10399/2026	SMRUTI RANJAN MOHAPATRA VS STATE BANK OF INDIA, MUMBAI	ALOK KUMAR MOHAPATRA VS	// 0 //	
347	D-WP(C)/10400/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABOMANATH MISHRA VS	BOMANATH MISHRA VS	// 0 //	
348	D-WP(C)/10401/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT BALAMUKUNDA KAR VS ODISHA STATE BAR COUNCIL, CUTTACK	SAGARIKA SAHOO VS	// // 0 //	
349	D-WP(C)/10402/2026	GHASIRAM AGRAWALLA VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY VS	// 0 //	
350	D-WP(C)/10403/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORABOMANATH MISHRA VS	BOMANATH MISHRA VS	// 0 //	
351	D-WP(C)/10404/2026	CERTIFICATE OFFICER CUM TAHASILDAR JEYPURE, KORAPUT DEBLINES PRIVATE LIMITED, KOLKATA VS THE ASSISTANT COMMISSIONER OF CT AND GST, JAGATSINGHPUR CIRCLE, JAGATSINGHPUR	PRANAYA SAHOO VS	// // 0 //	

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352	D-WP(C)/10405/2026	ASHOK KUMAR MALLICK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
353	D-WP(C)/10406/2026	LALIT KUMAR SAHOO VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
354	D-WP(C)/10407/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	BOJANATH MISHRA VS	// 0 //	
355	D-WP(C)/10408/2026	BHAGYA LAXMI PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
356	D-WP(C)/10409/2026	RADHANATH SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
357	D-WP(C)/10410/2026	M/S. MOTHER EARTH RESOURCES PVT. LTD., KORAPUT VS CERTIFICATE OFFICER CUM TAHASILDAR JEYPORE, KORAPUT	BOJANATH MISHRA VS	// 0 //	
358	D-WP(C)/10411/2026	DCB BANK LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
359	D-WP(C)/10412/2026	DCB BANK LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
360	D-WP(C)/10413/2026	SAMIR KUMAR PATTANAİK VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SUKANTA KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/10414/2026	SANJANA MEHER VS SUNIL KUMAR MEHER	ABHILASH MISHRA VS	// 0 //	
362	D-WP(C)/10415/2026	KANHU PARIDA VS THE COLLECTOR, PURI	DEVI PRASAD DASH VS	// 0 //	
363	D-WP(C)/10417/2026	VENKATESWAR PARIDA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600031

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		VS	VS	()	
364	D-WP(C)/10418/2026	STATE BANK OF INDIA LAXMIDHAR BEHERA	ABHILASH MISHRA	//	
		VS	VS	()	
365	D-WP(C)/10419/2026	STATE OF ODISHA Katiki Rajalaxmi	Sandhyarani Pani	//	AOR20230000010C202600036
		VS	VS	()	
366	D-WP(C)/10420/2026	State of Odisha and others SIBU KANUNGO	SOUMYA RANJAN MOHANTY	//	
		VS	VS	()	
367	D-WP(C)/10421/2026	STATE OF ODISHA Lakshmi Narayana Ratha	Sandhyarani Pani	//	AOR20230000010C202600037
		VS	VS	()	
368	D-WP(C)/10422/2026	State of Odisha and others MANORAMA DAS	GEETANJALI MAJHI	//	AOD20250001043C202600002
		VS	VS	()	
369	D-WP(C)/10423/2026	STATE OF ODISHA AMRITA DASH	ABINASH ROURAY	//	
		VS	VS	()	
370	D-WP(C)/10424/2026	STATE OF ODISHA M/S.BBSTEEL PVT LTD.,JAGATSINGHPUR	SUBHAM SHARMA	//	
		VS	VS	()	
371	D-WP(C)/10425/2026	SUPERITENDENT CENTRAL GST AND CENTRAL EXCISE, PARADIP RANGE, PARADEEP SUKHENDU PRASAD DAS	ITISHREE TRIPATHY	//	
		VS	VS	()	
372	D-WP(C)/10426/2026	SUPERITENDENT, CENTRAL GST AND CENTRAL EXCISE, JAGATSINGHPUR KUMAR PRADIPTA SAHOO	UPASANA BAL	//	AOD20220004095C202600008
		VS	VS	()	
373	D-WP(C)/10427/2026	THE ADDITIONAL CT AND GST OFFICER NRUPA ALIAS NRUPA KISHORE PATTANAIAK	Bibhuti Bhusan Mishra	//	AOR20220001465C202600005
		VS	VS	()	
374	D-WPCRL/7242/2026	STATE OF ODISHA BHAGABAT MANDAL	PARSURAM PANDA	//0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/7209/2026	STATE OF ODISHA DEBASHISH MALLIK VS	RAKESH KUMAR SARANGI VS	// PIPLI /121 /2026 ()	AOR20220001665C202600027
376	D-ABLAPL/7210/2026	STATE OF ODISHA RAJKISHORE MALLIK VS	RAKESH KUMAR SARANGI VS	// PIPLI /121 /2026 ()	AOR20220001665C202600026
377	D-ABLAPL/7211/2026	STATE OF ODISHA SEK. MUSTAK MAHAMMAD@ SK.MUSTAQ MAHAMMAD VS	RAJENDRA NARAYAN ROUT VS	// BALASORE SADAR /26 /2026 ()	AOR20220001558C202600048
378	D-ABLAPL/7213/2026	STATE OF ODISHA SANDEEP RANJAN NAYAK VS	ABHISIDDHANTA SAHOO VS	// JODAPADAR /163 /2025 ()	AOR20220000014C202600013
379	D-ABLAPL/7214/2026	STATE OF ODISHA GIRIDHARI PRUSTY VS	RAKESH KUMAR SARANGI VS	// KARANJIA /61 /2026 ()	AOR20220001665C202600025
380	D-ABLAPL/7216/2026	STATE OF ODISHA BIBHISANA MAJHI VS	SARADA PRASAD DASH VS	// SORO /172 /2026 ()	
381	D-ABLAPL/7219/2026	STATE OF ODISHA ABANTI BEHERA VS	ARIJEET MISHRA VS	// KALINGA NAGAR /50 /2026 ()	
382	D-ABLAPL/7220/2026	STATE OF ODISHA LAXMI MOHAPATRA VS	KAMALAKANTA MOHANTA VS	// BAISINGA /38 /2026 ()	
383	D-ABLAPL/7221/2026	STATE OF ODISHA SANTOSHI BEHERA VS	DIBYARANJAN BEHERA VS	// PATNA /192 /2024 ()	
384	D-ABLAPL/7226/2026	STATE OF ODISHA RAJENDRA PRASAD JENA VS	BIBHUTI BHUSAN CHOUDHURY VS	// INFOVALLY UPD BHUBANESWAR /60 /2026 ()	AOD20230001174C202600012
385	D-ABLAPL/7227/2026	STATE OF ODISHA SUBHAM ROUT VS	KSHIROD KUMAR ROUT VS	// RAJKANIKI /43 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/7230/2026	SHASHWAT MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
387	D-ABLAPL/7232/2026	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
388	D-ABLAPL/7234/2026	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 () //	
389	D-ABLAPL/7237/2026	SITAL SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ / 0 () //	
390	D-ABLAPL/7241/2026	L. MAHESH PATRA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	BHARATPUR PS /142 /2026 () //	
391	D-ABLAPL/7243/2026	RAJA PRADHAN @ SATYABRATA PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /78 /2026 () //	
392	D-ABLAPL/7244/2026	SITARANI PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /78 /2026 () //	
393	D-ABLAPL/7248/2026	SHWETA TIWARI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ / 0 () //	
394	D-ABLAPL/7249/2026	SUKUMAR CHANDRA PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /88 /2024 () //	
395	D-ABLAPL/7251/2026	GYANENDRA KUMAR GANTHIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /296 /2025 () //	
396	D-ABLAPL/7253/2026	PRASANT KU. BHUYAN VS STATE OF ODISHA	NARENDRA PRASAD RATH VS	KABISURYANAGAR /67 /2026 () //	
397	D-ABLAPL/7254/2026	TRINATH KANDI @ SIPUN KANDI	AKSHAYA KUMAR SUBUDHI	BALIANTA P.S. /71 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/7258/2026	UMAKANTA ROUT	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		UNION OF INDIA (RAILWAY DEPARTMENT)		//	
399	D-ABLAPL/7259/2026	SALMAN KHAN	BITAS KUMAR SWAIN	TANGI /120 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/7260/2026	RADHA BHUYAN	NARENDRA PRASAD RATH	KABISURYANAGAR /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/7263/2026	CHINMAYEE SENAPATI	SATYA RANJAN MULIA	MADHUPATNA /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/7265/2026	SANJEEB KUMAR MOHAPATRA	BIBHUDATTA PANDA	BENTKAR (42 MOUZA) UPD CUTTACK /388 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/7266/2026	BYASADEV BARIK @ SAHIL BARIK	ARJUNA CHARANA BEHERA	BINIKA /36 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/7267/2026	SANTANU KUMAR PANDA @ SANTANU PANDA	ARJUNA CHARANA BEHERA	BINIKA /35 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/7271/2026	GOUTAM JENA	RAMAKANTA PANDA	KHANTAPADA /51 /2026	AOD20240000348C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/7272/2026	SHASIKANTA MALIK	DEEPAK KU SAHOO	MAHAKALPARA /68 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/7273/2026	SAMBIT RAY	JITENDRA SAMANTARAY	MARKAT NAGAR /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/7274/2026	SAMBIT RAY	JITENDRA SAMANTARAY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /95 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/7276/2026	STATE OF ODISHA HIRALAL BAG VS	BIKRAM CHANDRA GHADEI VS	// BODEN /50 /2025 ()	
410	D-ABLAPL/7277/2026	STATE OF ODISHA SHARAT ROUT @ SARAT ROUT VS	BHABANI SANKAR DAS VS	// BARAMBA /404 /2025 ()	
411	D-ABLAPL/7281/2026	STATE OF ODISHA AKASH KUMAR OJHA VS	ASHOK KUMAR BEHERA VS	// JAJPUR TOWN /61 /2026 ()	
412	D-ABLAPL/7283/2026	STATE OF ODISHA MANASI OJHA VS	ASHOK KUMAR BEHERA VS	// JAJPUR TOWN /61 /2026 ()	
413	D-ABLAPL/7284/2026	STATE OF ODISHA OMKAR DAS VS	ASHOK KUMAR BEHERA VS	// //0 ()	
414	D-ABLAPL/7292/2026	STATE OF ODISHA CHANDRAKANTA DAS VS	AMITAV TRIPATHY VS	// NIALI /177 /2026 ()	
415	D-ABLAPL/7293/2026	STATE OF ODISHA RAJESH DAS VS	AMITAV TRIPATHY VS	// NIALI /177 /2026 ()	
416	D-ABLAPL/7294/2026	STATE OF ODISHA BRAHMADATTA MOHANTY @ DIPU MOHANTY VS	RAJAT KUMAR PANDA VS	// CYBER CRIME AND ECONOMIC OFFENCES, PURI /9 /2026 ()	
417	D-ABLAPL/7296/2026	STATE OF ODISHA SRIDHARA DAS VS	AMITAV TRIPATHY VS	// NIALI /177 /2026 ()	
418	D-ABLAPL/7297/2026	STATE OF ODISHA ASHUTOSH UDGATA VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /84 /2026 ()	
419	D-ABLAPL/7305/2026	STATE OF ODISHA SOFIYAN KHAN VS STATE OF ODISHA	DALIRANI BEHURAY VS	// BADACHANA /463 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/7306/2026	TANKA @ BHASKAR PANKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /9 /2026 () //	
421	D-ABLAPL/7308/2026	GANESH CHANDRA PATRA @ GANESH PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /54 /2026 () //	
422	D-ABLAPL/7313/2026	BIJOY KUMAR ROUT VS STATE OF ODISHA	CHITTA RANJAN KANUNGO VS	KENDRAPARA SADAR /129 /2026 () //	
423	D-ABLAPL/7314/2026	NIRANJAN PARIDA VS STATE OF ODISHA	PADMANAV BHUTIA VS	/ /0 () //	
424	D-ABLAPL/7317/2026	SEKH ALI VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	HIRAKUD /232 /2025 () //	AOR20220002454C202600025
425	D-ABLAPL/7322/2026	MAHAMMAD YUSUF VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BAMBARI /223 /2025 () //	
426	D-ABLAPL/7324/2026	KANHA SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /48 /2026 () //	
427	D-ABLAPL/7325/2026	SURENDRA SAHOO VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BAISINGA /106 /2026 () //	AOR20220002787C202600046
428	D-ABLAPL/7329/2026	MOHAMMAD NURISH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /342 /2025 () //	
429	D-ABLAPL/7330/2026	BIGHNESWAR BARIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /112 /2026 () //	
430	D-ABLAPL/7331/2026	GOPAL CHANDRA @ GOPAL JENA VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 () //	
431	D-ABLAPL/7333/2026	JAYANTA MAHARANA	DHARMENDRA SETHY	NILGIRI /112 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/7335/2026	DHIRU BEHERA @ DHIRENDRA BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /338 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/7336/2026	KUNU PRUSTY	AMIYA KUMAR MOHANTY	MAHILA P.S.(BBSR) /368 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/7338/2026	PARAMESWAR GOND	TUKUNA KUMAR MISHRA	UMERKOTE /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/7339/2026	SAUBHAGYA RANJAN ROUT	PRADEEP RANJAN MISHRA	PAHALA /390 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/7343/2026	SEKH TOFAN @ SK TOFAN	KARUNAKAR GAYA	JEYPORE MAHILA /43 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/7346/2026	SHIBA NYAK @ SHIBA NAYAK @ SIBA NAYAK	JYOTIRMAYA SAHOO	NACHUNI /64 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/7349/2026	KSHYIRODRA HARPAL	JNYANANANDA PANDA	JUNAGARH /767 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/7350/2026	KRUPASINDHU BEHERA	DIBYA JYOTI SAHOO	TIHIDI /65 /2026	AOD20240000587C202600044
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/7353/2026	SANJAY RANA	PRAVASH CHANDRA JENA	RAIBANIA /26 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/7360/2026	GITANJALI SAHU	JAYANTA KUMAR BISWAL	CYBER CRIME AND E.O, BALASORE /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/7364/2026	SK FITTAR	DIBYA JYOTI SAHOO	//	AOD20240000587C202600041
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/7366/2026	STATE OF ODISHA PRAHALLAD BISWAL VS	PRASANTA KUMAR NANDA VS	// BEGUNIA P.S. /72 /2026 ()	
444	D-ABLAPL/7369/2026	STATE OF ODISHA TRINATH JENA VS	HRUDANANDA MOHAPATRA VS	// BRAHMAGIRI /93 /2026 ()	
445	D-ABLAPL/7370/2026	STATE OF ODISHA SUMANTA MANDAL VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600043
446	D-ABLAPL/7372/2026	STATE OF ODISHA RAMA MAJHI VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202600047
447	D-ABLAPL/7374/2026	STATE OF ODISHA BIMAL PUNTIA ALIAS BIMAL KUMAR PUNTIA ALIAS VS	DIBYA JYOTI SAHOO VS	// // ()	AOD20240000587C202600042
448	D-ABLAPL/7375/2026	STATE OF ODISHA MANAS KUMAR SUBUDHI VS	SATYABHAMA SETH VS	// //0 ()	
449	D-ABLAPL/7377/2026	STATE OF ODISHA ANIL KUMAR MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// CHANDAKA P.S. /406 /2024 () //	

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MISC CASES FILED on :09/03/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/2803/2026 WPCRL/12/2026	PRASANTA KUMAR NAYAK MP	MRITUNJAY BANERJEE	5/2026
2	D-MSA/10416/2026 MSA/ /	M/S. S.S. VERSATESH CONSUMMATORS PRIVATE LTD.,BARROO MP		30/2026
3	D-CRLMP/3474/2026 CRLMP/175/2026	MADHUSUDAN SINGH @ MADHU MP		68/2026
4	D-CRLMP/7235/2026 CRLMP/ /	PRAMOD KUMAR ROUT MP	JAJATI KESHARI KHUNTIA	69/2026
5	D-JCRLA/27090/2025 JCRLA/153/2025	SANATAN MUNDA MP	ADV.	69/2026
6	D-JCRLA/161/2023 JCRLA/161/2023	HAPPY@PRASHANTA KUMAR SETHY MP	ADV.	70/2026
7	D-CRLMP/7334/2026 CRLMP/ /	MINAKSHI CHAHATARAY MP	JYOTIRMAYA SAHOO	70/2026
8	D-JCRLA/99/2022 JCRLA/99/2022	BHAGABATA BEHERA MP	ADV.	71/2026
9	D-TRP(C)/361/2023 TRP(C)/361/2023	MADHUBRATA DASH MP		74/2026
10	D-TRP(C)/10379/2026 TRP(C)/ /	BAISAKHI PANDA MP	DEEPAK RANJAN PARIDA	75/2026
11	D-RVWPET/10201/2026 RVWPET/ /	BISWANATH MAHARANA MP	SUVEN KUMAR PANI	110/2026
12	D-RVWPET/5897/2026 RVWPET/47/2026	BIRABARA BEHERA MP	MANOJ KUMAR MOHANTY	111/2026
13	D-RVWPET/10111/2026 RVWPET/ /	DEBENDRA KUMAR MOHARANA MP	KEDAR KUMAR DASH	112/2026
14	D-RVWPET/8943/2026 RVWPET/ /	UNION OF INDIA MP	DEEPAK GOCHHAYAT, (C.G.C.)	113/2026
15	D-MATA/23887/2025 MATA/239/2025	PRADEEP KUMAR PRADHAN MP	PRAFULLA KUMAR LENKA	147/2026
16	D-MATA/49346/2025 MATA/459/2025	ARABINDA BARIK MP	LAKSHMAN MISHRA	148/2026
17	D-MATA/10337/2026 MATA/ /	JEEBAN RANJAN RAJ @ JEEVAN RANJAN MP	RAJAT KUMAR PANDA	149/2026
18	D-MATA/10373/2026 MATA/ /	PRAJNA PARAMITA PRAHARAJ MP	MANAS KUMAR CHAND	150/2026
19	D-CONTC/10185/2026 CONTC/ /	RABINDRA KUMAR MOHANTY MP	ADV.	160/2026
20	D-BLAPL/6688/2026 BLAPL/2193/2026	SEIKH WAZID MOHAMMED @ CHHUTKA SIDHARTHA DAS MP		171/2026
21	D-FAO/19546/2024 FAO/192/2024	ASSISTANT GENERAL MANAGER, M/S. CIPRA POLYMER INDUSTRIES LTD. MP		195/2026
22	D-CRLREV/7217/2026 CRLREV/189/2026	BISWAJIT PATI MP	PRAJNA SARITA MOHANTY	309/2026
23	D-CRLREV/14365/2024 CRLREV/246/2024	DEBENDRA NARAYAN PATTANAIAK MP	M/S.J.R.DASH, A.K.MOHANTY	310/2026
24	D-CRLREV/6234/2026 CRLREV/ /	RINKU JENA MP	HEMANTA KUMAR MOHANTA	311/2026
25	D-CRLREV/7291/2026 CRLREV/ /	PRASHANTA KANHAR @ PRASANTA KANHAR MP	SHANKAR KESHARI ROUT	312/2026
26	D-CRLREV/7386/2026	DURYODHAN JENA	MALAYA KUMAR MISHRA	

	CRLREV/ /	MP		313/2026
27	D-CRLREV/7386/2026	DURYODHAN JENA	MALAYA KUMAR MISHRA	
	CRLREV/ /	MP		314/2026
28	D-ABLAPL/29515/2025	IBRAHIM KHAN		
	ABLAPL/11425/2025	MP		377/2026
29	D-ABLAPL/29593/2024	SOUMYA RANJAN SAHOO @ SUNIL		
	ABLAPL/10986/2024	MP		378/2026
30	D-ABLAPL/9455/2019	KISHAN JENA	SAMVIT MOHANTY	
	ABLAPL/9455/2019	MP		379/2026
31	D-ABLAPL/22057/2024	LITU @ PRADIPTA MAHANTA		
	ABLAPL/8114/2024	MP		380/2026
32	D-ABLAPL/26959/2025	RAJU PALEI	SURYA NARAYAN MISHRA	
	ABLAPL/10536/2025	MP		381/2026
33	D-ABLAPL/40759/2025	SUSANTA @ SUSHANTA SAHU		
	ABLAPL/17/2026	MP		382/2026
34	D-ABLAPL/1383/2026	DHUSASAN PRADHAN		
	ABLAPL/662/2026	MP		383/2026
35	D-RSA/45381/2025	AJAYA KUMAR ROUT	DEVI PRASAD DASH	
	RSA/582/2025	MP		404/2026
36	D-RSA/3437/2026	MANORAMA JENA	SUMIT KUMAR MOHANTY	
	RSA/ /	MP		405/2026
37	D-RSA/52086/2025	PRASANNA DAS	BINAYA KUMAR MOHANTY	
	RSA/ /	MP		406/2026
38	D-CMP/10187/2026	RANGADHAR SAHU	AKASH KUMAR PATAJOSHI	
	CMP/ /	MP		482/2026
39	D-CMP/10205/2026	LAXMIDHAR JENA	SANJAY KUMAR PATTANAİK	
	CMP/ /	MP		483/2026
40	D-CMP/10274/2026	JITENDRIYA SATPATHY	STHITI PRAGYAN SUHANI	
	CMP/ /	MP		484/2026
41	D-CMP/24614/2024	MALLIK JAMALUDDIN	NIRANJAN LENKA	
	CMP/623/2024	MP		485/2026
42	D-CMP/10360/2026	RAUNAK BIBI@RAUNAK BEWA@RAWNAK	KAMAL PRASAD BOSE	
	CMP/ /	MP		486/2026
43	D-CMP/47171/2025	SATYABRATA SAHOO	BIBHUDHANANDA MUDULI	
	CMP/1881/2025	MP		487/2026
44	D-CMP/2009/2026	SUCHITRA MOHAPATRA	SASWATI MOHAPATRA	
	CMP/119/2026	MP		488/2026
45	D-MACA/10164/2026	MANAGER LEGAL, NATIONAL INSURANCE CO. LTD., Bhubaneswar	SUBRANJAN PATTHY	
	MACA/ /	MP		590/2026
46	D-MACA/10174/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD., Bhubaneswar	ANIL KUMAR BHARLI	
	MACA/ /	MP		591/2026
47	D-MACA/10174/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO. LTD., Bhubaneswar	ANIL KUMAR BHARLI	
	MACA/ /	MP		592/2026
48	D-MACA/10213/2026	LAXMIDHAR PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		593/2026
49	D-MACA/10213/2026	LAXMIDHAR PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		594/2026
50	D-MACA/10217/2026	LISA MISHRA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		595/2026
51	D-MACA/5821/2026	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK	SACHIN KUMAR	
	MACA/ /	MP		596/2026
52	D-MACA/10257/2026	SHRIRAM GEN. INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		597/2026
53	D-MACA/10257/2026	SHRIRAM GEN. INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		598/2026
54	D-MACA/8886/2026	D.M., M/S. UNITED INDIA INSURANCE CO. LTD., RUDHIMBAKAPATI		
	MACA/ /	MP		599/2026
55	D-MACA/10263/2026	D.M., M/S. NATIONAL INSURANCE COM. LTD., Bhubaneswar	PRASANTA KUMAR MOHANTY	
	MACA/ /	MP		600/2026
56	D-MACA/10263/2026	D.M., M/S. NATIONAL INSURANCE COM. LTD., Bhubaneswar	PRASANTA KUMAR MOHANTY	
	MACA/ /	MP		601/2026
57	D-MACA/10392/2026	MANAGER LEGAL, SRI RAM GEN. INSURANCE CO. LTD., ANANTOLI KHAN		
	MACA/ /	MP		602/2026

58	D-MACA/10392/2026 MACA/ /	MANAGER LEGAL, SRI RAM GEN. INSURANCE MP	ANANTOMI KHAN	603/2026
59	D-CRLMC/7223/2026 CRLMC/ /	KALPANA SAHOO MP	SRINIVAS MOHANTY	685/2026
60	D-CRLMC/6642/2026 CRLMC/782/2026	RANJIT KUMAR MISHRA MP	MANAS KUMAR CHAND	686/2026
61	D-CRLMC/6351/2026 CRLMC/792/2026	G.R.ARUN KUMAR MP	TANMAY MISHRA	687/2026
62	D-CRLMC/7229/2026 CRLMC/ /	KSHIRASINDHU TANDI MP	BHOJARAJ SETH	688/2026
63	D-CRLMC/6941/2026 CRLMC/ /	ARCHANA JENA @ ARCHITA JENA MP	ANJAN KUMAR BISWAL	689/2026
64	D-CRLMC/7301/2026 CRLMC/ /	DEBANANDA BEHERA @ SUBASH BEHERA MP	SUSHANTA KUMAR JOSHI	690/2026
65	D-CRLMC/7312/2026 CRLMC/ /	MADHUSMITA NAYAK MP	BISWABHUSAN DAS	691/2026
66	D-CRLMC/13889/2025 CRLMC/2003/2025	OLA MALLIK @ RAMESH MALLIK MP	HEMANTA KUMAR ROUT	692/2026
67	D-CRLMC/7387/2026 CRLMC/ /	PRASANTA KUMAR NAYAK MP	ANSHUMAN PANDA	693/2026
68	D-CRLA/7208/2026 CRLA/ /	MAHADEVLAL GODUKA MP	DEVASHIS PANDA	706/2026
69	D-CRLA/7208/2026 CRLA/ /	MAHADEVLAL GODUKA MP	DEVASHIS PANDA	707/2026
70	D-CRLA/7218/2026 CRLA/ /	NIRANJAN PANDA MP	UDAY NATH SAHOO	708/2026
71	D-CRLA/7218/2026 CRLA/ /	NIRANJAN PANDA MP	UDAY NATH SAHOO	709/2026
72	D-CRLA/7208/2026 CRLA/ /	MAHADEVLAL GODUKA MP	DEVASHIS PANDA	710/2026
73	D-CRLA/16245/2024 CRLA/559/2024	LAXMI PRADHAN MP	SURYAKANTA DWIBEDI	711/2026
74	D-CRLA/3048/2026 CRLA/ /	BADAL PILEI MP	RANJAN KUMAR ROUT	712/2026
75	D-CRLA/7268/2026 CRLA/ /	AMAR KUMAR DAS MP	DHANANJAYA MUND	713/2026
76	D-CRLA/7268/2026 CRLA/ /	AMAR KUMAR DAS MP	DHANANJAYA MUND	714/2026
77	D-CRLA/7288/2026 CRLA/ /	DOSHADA PATSHANI @ JASODA PATASANA MP	SAANTI@PCSAD DAS	715/2026
78	D-CRLA/7288/2026 CRLA/ /	DOSHADA PATSHANI @ JASODA PATASANA MP	SAANTI@PCSAD DAS	716/2026
79	D-CRLA/28257/2025 CRLA/1090/2025	BIBHUTI@NIRANJAN BEHERA MP	SWAGATIKA PANDA, M/S. BIJAYA KUMAR RAGADA, A.K.JENA, A.P.R.	717/2026
80	D-WA/10087/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA, A.G.A	1028/2026
81	D-WA/10087/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA, A.G.A	1029/2026
82	D-WA/10088/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA, A.G.A	1030/2026
83	D-WA/10088/2026 WA/ /	STATE OF ODISHA MP	DAYANIDHI LENKA, A.G.A	1031/2026
84	D-WA/10150/2026 WA/ /	KAMALA PUJARI MP	SUKANTA KUMAR DALAI	1032/2026
85	D-WA/10151/2026 WA/ /	CHANDRADHWAJA MAJHI MP	SUKANTA KUMAR DALAI	1033/2026
86	D-WA/10233/2026 WA/ /	ANUP KUMAR KANUNGO MP	PAMI RATH, (SR.ADV.)	1034/2026
87	D-WA/10233/2026 WA/ /	ANUP KUMAR KANUNGO MP	PAMI RATH, (SR.ADV.)	1035/2026
88	D-WA/53796/2025 WA/2003/2025	PRATAP SARKAR MP	MADHUSMITA KANUNGO	1036/2026
89	D-WA/10282/2026	ADDL. SECY AND DIRECTOR OF ODIA LANGUAGE, LITERATURE AND CULTURE DEPT	NSW@DLR@GIA	

	WA/ /	MP		1037/2026
90	D-WA/10282/2026	ADDL. SECY AND DIRECTOR OF ODIA LANGUAGE, LITERATURE AND CULTURE DEPT		
	WA/ /	MP		1038/2026
91	D-WP(C)/7381/2026	AMBIKA PRASAD PADHY	SUBHRANSU BHUSAN MOHANTY, MANAS PATI	
	WP(C)/5656/2026	MP		4638/2026
92	D-WP(C)/10157/2026	SUSMITA PATTNAIK	SUJATA JENA	
	WP(C)/7487/2026	MP		4639/2026
93	D-WP(C)/8238/2026	BIMAL CHANDRA PARAMAGURU	MAHESWAR MOHANTY	
	WP(C)/6642/2026	MP		4640/2026
94	D-WP(C)/10161/2026	AJIT KUMAR SWAIN	KABIRAJ PRADHAN	
	WP(C)/ /	MP		4642/2026
95	D-WP(C)/38524/2025	SABITA RANI PANIGRAHI		
	WP(C)/26231/2025	MP		4643/2026
96	D-WP(C)/53777/2025	NIRAMAL KUMAR MOHANTY	SOUMYA MISHRA	
	WP(C)/ /	MP		4644/2026
97	D-WP(C)/13558/2025	SUSIL KUMAR MOHANTY	MANOJA KUMAR KHUNTIA	
	WP(C)/10431/2025	MP		4645/2026
98	D-WP(C)/10173/2026	MANASMITA MAHARANA	SIDHESWAR MALLIK	
	WP(C)/ /	MP		4646/2026
99	D-WP(C)/10175/2026	KAILASH SETHI	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4647/2026
100	D-WP(C)/10176/2026	SANJAY KESHARI SINGH	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		4648/2026
101	D-WP(C)/10177/2026	SUDARSHAN SETHI	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4649/2026
102	D-WP(C)/10178/2026	GOURANGA SAHU	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4650/2026
103	D-WP(C)/10179/2026	NIRAKAR SAHU	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4651/2026
104	D-WP(C)/10181/2026	GOURANGA ARUKH	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		4652/2026
105	D-WP(C)/49330/2024	BIRANCHI NARAYAN SINGH	SUKANTA KUMAR DALAI	
	WP(C)/29935/2024	MP		4653/2026
106	D-WP(C)/10200/2026	MADHUBRATA DASH	ASWINI KUMAR DASH	
	WP(C)/ /	MP		4654/2026
107	D-WP(C)/3991/2026	BRUNDABAN PATRA		
	WP(C)/3632/2026	MP		4655/2026
108	D-WP(C)/10196/2026	RANJAN KUMAR SAHU	SUDHIR KUMAR PATRA	
	WP(C)/ /	MP		4656/2026
109	D-WP(C)/53294/2025	BIMALA PARIDA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/256/2026	MP		4657/2026
110	D-WP(C)/10210/2026	GAURI RANI NAYAK @ GAURI RANI SWAPNA	PRADEEP KUMAR MISHRA	
	WP(C)/ /	MP		4658/2026
111	D-WP(C)/10209/2026	ABDUL SAJID	SURYAKANTA DWIBEDI	
	WP(C)/7485/2026	MP		4659/2026
112	D-WP(C)/53296/2025	BIRENDRA @ KUMAR PARIDA	PRAFULLA CHANDRA ACHARYA	
	WP(C)/1107/2026	MP		4660/2026
113	D-WP(C)/9463/2026	M/S DEVAVRAT HOMES PVT. LTD., BHUBANESHWAR	DESWARA DEVESH	
	WP(C)/7253/2026	MP		4661/2026
114	D-WP(C)/10197/2026	MAMATA MOHANTY	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		4662/2026
115	D-WP(C)/10219/2026	DAMODAR SAHU	DEBENDRA KUMAR DHAR	
	WP(C)/ /	MP		4663/2026
116	D-WP(C)/10221/2026	NARSINGHPUR BAR ASSOCIATION, CUTTACK	PCSAR KUMAR MISHRA	
	WP(C)/ /	MP		4664/2026
117	D-WP(C)/10226/2026	M/S KISHORE PRASAD BIJAY PRASAD ANAND	DEBENDRA KUMAR PATRA	
	WP(C)/ /	MP		4665/2026
118	D-WP(C)/10227/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.	SOMNATH MISHRA	
	WP(C)/ /	MP		4666/2026
119	D-WP(C)/10234/2026	M/S.MOTHER EARTH RESOURCES PVT.LTD.	SOMNATH MISHRA	
	WP(C)/ /	MP		4667/2026
120	D-WP(C)/6982/2026	SK. ALIM BUX	DEBADEEPTA SAHOO	
	WP(C)/5574/2026	MP		4668/2026

121	D-WP(C)/10237/2026 WP(C)/ /	NILKAMAL BISHI MP	PRASANTA KUMAR PANDA	4669/2026
122	D-WP(C)/10236/2026 WP(C)/ /	BINDU SAGAR DASH MP	ARUN KUMAR PATRA	4670/2026
123	D-WP(C)/10244/2026 WP(C)/ /	BIJAY KUMAR PERUA MP	ARUN KUMAR PATRA	4671/2026
124	D-WP(C)/10245/2026 WP(C)/ /	M/S.KISHORE PRASAD BIJAY PRASAD AND MP	ARUN KUMAR PATRA	4672/2026
125	D-WP(C)/10249/2026 WP(C)/ /	RAHIL LAKHANI MP	SMARAJIT PRADHAN	4673/2026
126	D-WP(C)/1232/2026 WP(C)/2186/2026	PANIR PUSKAR SAGAR @ PANEER PUSKAR MP	ARUN KUMAR PATRA	4674/2026
127	D-WP(C)/24185/2022 WP(C)/24185/2022	KSHETRABASI NAYAK MP	BHABANI SANKAR TRIPATHY (1)	4675/2026
128	D-WP(C)/10258/2026 WP(C)/ /	PRANABANDHU SAHOO MP	UPENDRA KUMAR SAMAL	4676/2026
129	D-WP(C)/10259/2026 WP(C)/ /	CHINTAMANI MAHANANDIA MP	UPENDRA KUMAR SAMAL	4677/2026
130	D-WP(C)/10262/2026 WP(C)/ /	AKHTAR ALI MP	NILAMADHAB SARKAR	4678/2026
131	D-WP(C)/10265/2026 WP(C)/ /	RANJIT KUMAR NAYAK MP	DIBYAJYOTI NAYAK	4679/2026
132	D-WP(C)/10254/2026 WP(C)/7466/2026	SUNITA KUMARI MP	KANANBALA ROY CHOUDHURY	4680/2026
133	D-WP(C)/10266/2026 WP(C)/ /	RAJANI BEHERA MP	BIDESH RANJAN BEHERA	4681/2026
134	D-WP(C)/9617/2023 WP(C)/9617/2023	VEDANTA LTD., MUMBAI MP	ASOK MOHANTY (SR. ADV.), PRASHANTA KUMAR NAYAK	4682/2026
135	D-WP(C)/44215/2025 WP(C)/31132/2025	MADHUCHANDA SAHANI @ MOHANTY MP	AMIT PRASAD BOSE	4683/2026
136	D-WP(C)/10256/2026 WP(C)/ /	MADHURI MAJHI MP	SATYANARAYAN MISHRA	4684/2026
137	D-WP(C)/10283/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT. LTD. MP	SOMNATH MISHRA	4685/2026
138	D-WP(C)/3645/2026 WP(C)/3977/2026	SUSHIL KUMAR DASH MP		4686/2026
139	D-WP(C)/10289/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT.LTD. MP	SOMNATH MISHRA	4687/2026
140	D-WP(C)/9856/2026 WP(C)/7501/2026	DEBADARSINI DAS MP	SOUMYA JYOTI BISWAL	4688/2026
141	D-WP(C)/10288/2026 WP(C)/ /	HRUSIKESH MAHAPATRA MP	BHABANI SHANKAR RAYAGURU	4689/2026
142	D-WP(C)/10295/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT.LTD. MP	SOMNATH MISHRA	4690/2026
143	D-WP(C)/10293/2026 WP(C)/ /	KAILASH CHANDRA PATRA MP	BHABANI SHANKAR RAYAGURU	4691/2026
144	D-WP(C)/10270/2026 WP(C)/7497/2026	M/S MAA BAISHNODEVI STONE CRUSHERS MP	SUKANTA KUMAR DALAI	4692/2026
145	D-WP(C)/10296/2026 WP(C)/ /	SRIKANTA OJHA MP	MANOJ KUMAR MOHANTY	4693/2026
146	D-WP(C)/10270/2026 WP(C)/7497/2026	M/S MAA BAISHNODEVI STONE CRUSHERS MP	SUKANTA KUMAR DALAI	4694/2026
147	D-WP(C)/10297/2026 WP(C)/ /	RABINDRANATH GOUDA MP	BHABANI SHANKAR RAYAGURU	4695/2026
148	D-WP(C)/10299/2026 WP(C)/ /	M/S NATIONAL TRADING CO, CUTTACK MP	BHABANI PRASAD MOHANTY	4696/2026
149	D-WP(C)/10299/2026 WP(C)/ /	M/S NATIONAL TRADING CO, CUTTACK MP	BHABANI PRASAD MOHANTY	4697/2026
150	D-WP(C)/10301/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT.LTD. MP	SOMNATH MISHRA	4698/2026
151	D-WP(C)/10221/2026 WP(C)/ /	NARSINGHPUR BAR ASSOCIATION, CUTTACK MP	SUKAR KUMAR MISHRA	4699/2026
152	D-WP(C)/30446/2025	GOUTTAM PRADHAN	DEEPAK RANJAN PARIDA	

	WP(C)/21573/2025	MP		4700/2026
153	D-WP(C)/10305/2026 WP(C)/7504/2026	TULABATI SANTA MP	SOUGAT DASH	4701/2026
154	D-WP(C)/10306/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT.LTD. MP	SOMNATH MISHRA	4702/2026
155	D-WP(C)/10307/2026 WP(C)/ /	BIDYADHAR HATI MP	SUSHANTA KUMAR JOSHI	4703/2026
156	D-WP(C)/10309/2026 WP(C)/ /	M/S.MOTHER EARTH RESOURCES PVT.LTD. MP	SOMNATH MISHRA	4704/2026
157	D-WP(C)/10315/2026 WP(C)/ /	BHAGABAT KHILAR MP	BAIDHAR SAHOO	4705/2026
158	D-WP(C)/44255/2025 WP(C)/30608/2025	PRASANT KUMAR PANIGRAHI MP	ASOK MOHANTY	4706/2026
159	D-WP(C)/4127/2026 WP(C)/3385/2026	SANJUKTA PANDA MP	DHANANJAYA MUND	4707/2026
160	D-WP(C)/10320/2026 WP(C)/ /	M/S.MOTHER EARTHRESOURCES PVT.LTD. MP	SOMNATH MISHRA	4708/2026
161	D-WP(C)/10323/2026 WP(C)/ /	MEENAKHI KUMARI PANIGRAHI MP	BHAGABAN BEHERA	4709/2026
162	D-WP(C)/38892/2025 WP(C)/27983/2025	DAITARI DALEI MP	SUBRAT KUMAR SAHU	4710/2026
163	D-WP(C)/10331/2026 WP(C)/ /	NANDIKESH SEJPADA MP	ARUN KUMAR PATRA	4711/2026
164	D-WP(C)/10336/2026 WP(C)/ /	SHANTI BHAANRA MP	LAXMI NARAYAN PATEL	4712/2026
165	D-WP(C)/10324/2026 WP(C)/ /	SANJAY KUMAR PUHAN MP	ANJAN KUMAR BISWAL	4713/2026
166	D-WP(C)/10339/2026 WP(C)/ /	JOGENDRA BEHERA MP	BHAGABAN BEHERA	4714/2026
167	D-WP(C)/53376/2025 WP(C)/36849/2025	K.JAYA KRISHNA MP	PRATAP CHANDRA MISHRA	4715/2026
168	D-WP(C)/4150/2026 WP(C)/3366/2026	MAHENDRA KUMAR SAHOO MP	RAKESH KUMAR SARANGI	4716/2026
169	D-WP(C)/35994/2025 WP(C)/24802/2025	ALL INDIA RETIREES OF REGIONAL RURAL MP	DEVANSH WENDRE SOCIETY ODISHA UNIT, RAYAGADA	4717/2026
170	D-WP(C)/10371/2026 WP(C)/ /	PRITIRANJAN MAHALING MP	LAXMIKANTA MOHANTY	4718/2026
171	D-WP(C)/52386/2025 WP(C)/36489/2025	M/S SAROJ KUMAR SHARMA MP	SUKANTA KUMAR DALAI	4719/2026
172	D-WP(C)/4512/2025 WP(C)/3615/2025	M/S. L K BROTHERS INFRASTRUCTURE, MP	SUBARODHA CHANDRA NAYAK	4720/2026
173	D-WP(C)/10372/2026 WP(C)/ /	SUDIPTA CHAND MP	GOPAL PRASAD JENA	4721/2026
174	D-WP(C)/47979/2025 WP(C)/33413/2025	SRI SANTOS BARAL MP	GOPAL PRASAD JENA	4722/2026
175	D-WP(C)/10375/2026 WP(C)/ /	ODISHA STATE TRUCK OWNERS FEDERATION, MP	BIJOY ANIL KUMAR SHARMA	4723/2026
176	D-WP(C)/10328/2026 WP(C)/ /	KULAMANI PUHAN MP	ANJAN KUMAR BISWAL	4724/2026
177	D-WP(C)/10377/2026 WP(C)/ /	BISWAJIT NAYAK MP	ATMAJIT MANMITH DAS	4725/2026
178	D-WP(C)/10381/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L MP	SOMNATH MISHRA	4726/2026
179	D-WP(C)/35651/2025 WP(C)/25409/2025	PANKAJINI SANBAD MP	AMIT PRASAD BOSE	4727/2026
180	D-WP(C)/31771/2025 WP(C)/22325/2025	SUSAMA DAS MP	AMIT PRASAD BOSE	4728/2026
181	D-WP(C)/10384/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L MP	SOMNATH MISHRA	4729/2026
182	D-WP(C)/10388/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L MP	SOMNATH MISHRA	4730/2026
183	D-WP(C)/10387/2026 WP(C)/ /	GLAXO PHARMA SMITHKLINE PRIVATE L MP	ASHUTOSH DASA	4731/2026

184	D-WP(C)/10391/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4732/2026
185	D-WP(C)/10396/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4733/2026
186	D-WP(C)/10397/2026 WP(C)/ /	SHAYAM SUNDAR LAKHUA @ SHAYAM MP	SURENDRASINGH SAMASI	4734/2026
187	D-WP(C)/10400/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4735/2026
188	D-WP(C)/10368/2026 WP(C)/ /	M/S BHOLA INFRATECH PVT LTD MP	KANANBALA ROY CHOUDHURY	4736/2026
189	D-WP(C)/10402/2026 WP(C)/ /	GHASIRAM AGRAWALLA MP	SIBA SANKAR SAMANTARAY	4737/2026
190	D-WP(C)/10401/2026 WP(C)/ /	BALAMUKUNDA KAR MP	SAGARIKA SAHOO	4738/2026
191	D-WP(C)/10403/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4739/2026
192	D-WP(C)/10404/2026 WP(C)/ /	DEBLINES PRIVATE LIMITED, KOLKATA MP	PRANAYA SAHOO	4740/2026
193	D-WP(C)/10405/2026 WP(C)/ /	ASHOK KUMAR MALLICK MP	SAIBRATA RATH	4741/2026
194	D-WP(C)/10407/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4742/2026
195	D-WP(C)/10409/2026 WP(C)/ /	RADHANATH SAHOO MP	AJAYA KUMAR MOHARANA	4743/2026
196	D-WP(C)/10410/2026 WP(C)/ /	M/S. MOTHER EARTH RESOURCES PVT. L. MP	SD.M.KORAPUMISHRA	4744/2026
197	D-WP(C)/10408/2026 WP(C)/ /	BHAGYA LAXMI PADHI MP	SAIBRATA RATH	4745/2026
198	D-WP(C)/10414/2026 WP(C)/ /	SANJANA MEHER MP	ABHILASH MISHRA	4746/2026
199	D-WP(C)/10415/2026 WP(C)/ /	KANHU PARIDA MP	DEVI PRASAD DASH	4747/2026
200	D-WP(C)/10418/2026 WP(C)/ /	LAXMIDHAR BEHERA MP	ABHILASH MISHRA	4748/2026
201	D-WP(C)/10420/2026 WP(C)/ /	SIBU KANUNGO MP	SOUMYA RANJAN MOHANTY	4749/2026
202	D-WP(C)/10423/2026 WP(C)/ /	AMRITA DASH MP	ABINASH ROURAY	4750/2026
203	D-WP(C)/10417/2026 WP(C)/ /	VENKATESWAR PARIDA MP	ANJAN KUMAR BISWAL	4751/2026